

**TARGET GIVEN ON 17.09.2019 FOR DISPOSAL OF 5 YEARS & ABOVE OLD CASES OF POSCO COURTS ON OR BEFORE: 30.09.2024**

S. No.	NAME OF THE DISTRICT	PENDENCY OF FIVE YEARS OLD CASES AS ON 17.09.2019	DISPOSED OFF CASES TILL 30.09.2024
1.	<u><a href="#">CENTRAL</a></u>	21	18
2.	<u><a href="#">EAST</a></u>	42	42
3.	<u><a href="#">NEW DELHI</a></u>	32	30
4.	<u><a href="#">NORTH</a></u>	57	57
5.	<u><a href="#">NORTH EAST</a></u>	17	12
6.	<u><a href="#">NORTH WEST</a></u>	22	22
7.	<u><a href="#">SHAHDARA</a></u>	7	7
8.	<u><a href="#">SOUTH</a></u>	72	72
9.	<u><a href="#">SOUTH EAST</a></u>	97	94
10	<u><a href="#">SOUTH WEST</a></u>	38	37
11.	<u><a href="#">WEST</a></u>	114	114
<b>TOTAL</b>		<b>519</b>	<b>505</b>

\* THE DATA IS AS PER FIGURES FURNISHED BY THE POSCO COURTS.

\* THE JUDGMENTS OF THE POSCO CASES WILL NOT BE UPLOADED IN COMPLIANCE OF LETTER NO. EC/54/2013 ISSUED BY E-COMMITTEE, SUPREME COURT OF INDIA ([CLICK TO VIEW THE LETTER](#)).

\* THE PARTIES MAY APPLY FOR THE CERTIFIED COPIES OF THE JUDGEMENT/ORDER TO THE CONCERNED COURT AS PER RULES.